

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO: 2016**  
ANSWERED ON: 28.07.2022

**FUNDS SANCTIONED UNDER PMJVV**

**2016. SHRI ABDUL KHALEQUE:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the funds sanctioned under Pradhan Mantri Jan Vikas Yojna (PMJVV) for the financial years 2017-18, 2018-19 and 2019-20, district-wise;
- (b) whether the Government has cleared proposals under the scheme sent by district administrations during the above mentioned period;
- (c) if so, the progress report of the implementation of the scheme in the districts of Bongaigaon, Barpeta, Bajali and Nalbari; and
- (d) if not, the reasons for the delay?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SMT. SMRITI ZUBIN IRANI)

- (a) Under Pradhan Mantri Jan Vikas Karyakram (PMJVK), project-wise funds are released to the States/Union Territories (UTs). Projects worth Rs.252437.91 lakh, Rs.247999.19 lakh and Rs.384821.52 lakh has been sanctioned for the States/ Union Territories for the years 2017-18, 2018-19 and 2019-20 respectively.
- (b) to (d) Proposals under PMJVK are submitted to the Ministry of Minority Affairs by the Department looking after the minority welfare in the State Government with the approval of the State Level Committee (SLC). Proposals received in the Ministry are considered and approved by the Empowered Committee of PMJVK in the Ministry after due consultation with the concerned Central Ministries. Details of the projects approved for Bongaigaon, Barpeta and Nalbari districts from 2017-18 to 2019-20 are given in Annexure. Bajali is a newly created district and it was not covered as an identified area under PMJVK.

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**Annexure referred in reply to part (b) to (d) of Lok Sabha Unstarred Question No. 2016 for answer on 28.07.2022 asked by Shri Abdul Khaleque regarding “Funds sanctioned under PMJVV” .**

**Details of the projects approved for Bongaigaon, Barpeta and Nalbari districts from the year  
2017-18 to 2019-20**

**(Rs. in Lakh)**

<b>District</b>	<b>Name of Projects</b>	<b>No of units approved</b>	<b>Total approved cost</b>	<b>Approved Central Share</b>	<b>Central Share released</b>
Bongaigaon	Residential School	1	3042.69	2738.42	1369.21
	Sanitation and Drinking Water project	1	20.00	18.00	9.00
	Common Service Centre	2	286.00	257.40	77.22
Barpeta	Residential School	1	3042.69	2738.42	2738.42
	Smart Classrooms	69	333.96	300.56	180.35
	Sanitation and Drinking Water project	2	40.00	36.00	18.00
	Hostels	2	100.00	90.00	45.00
	Common Service Centre	1	146.00	131.40	39.42
	Market Shed	4	140.00	126.00	126.00
Nalbari	Residential School	1	3042.69	2738.42	2738.42
	Smart Classrooms	19	91.96	82.76	49.66
	Sanitation and Drinking Water project	1	20.00	18.00	9.00
	Sadbhav Mandap	3	438.00	394.20	236.52